

119.

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 26/KB/2016

Present: 1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M.B.Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd April 2018, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Kamini Ferrous Limited & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. Nirmalya Dasgupta, Adv.


2. Mr. Shaunak Mitra, Adv.

3. Ms. Priya Basu, Adv.

4. Ms. Aayaa Chatterjee, Adv.

for
me

petitions


23/4/18

1. CS. ROHIT KUMAR KESHARI }
(P.C.S.) }

Respondent no.
1-10.

Rohit Keshari
23/4/18

ORDER

Ld. Counsel for the petitioners and the respondent Nos. 1 to 10 is present.

Ld. Counsel appearing for the petitioners submits that rejoinder has been filed and the application is to be listed for hearing.

Hence for hearing list it on 05/06/2018.

Interim order, if any, will be extended till next date of hearing.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)